

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/251(CHE)/2021

NAME OF THE PETITIONER : State Bank of India

NAME OF THE RESPONDENT(S) : Vaddineni Devasena of M/s Victory
Transformers & Switch Gears Ltd

UNDER SECTION : Sec 95(1) of IBC 2016

ORDER

Ld. Counsel Mr. Prem Kumar Pothina for the Personal Gurantor. Ld. Counsel Ms. Sangamithra Loganathan for the RP. Ld. Counsel Ms.Sangeetha for the Financial Creditor.

In this case Counsel for the Respondent sought additional time to file the reply.

Two weeks time allowed.

Rejoinder, if any, be filed within a week thereafter.

List the petition for hearing on **07.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk